

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/1997/2269/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta.

Dated Guwahati, the 14th March, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/912 dtd. 06.03.2024.

Sir,


With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.03.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 06.03.2024 till the morning of 09.03.2024,** has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/1997/2270/A dated , 14-03-2024
Copy to:

✓ I. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
